## RAJASTHAN HIGH COURT, JODHPUR

## **ORDER**

## No. General/26/2022

Dated: - 02../98./2022

In exercise of the powers conferred by sub section 1 of the section 13 of the Criminal Procedure Code, 1973 (Central Act No.2 of year 1974) and on request made vide notification No. F.2(3)Nyay/2022 dated 25.7.2022 by the State Government, The Rajasthan High Court hereby conferred the all the powers conferred under the Criminal Procedure Code, 1973 to the Presiding Officers appointed in the following newly created Pilot Study Special Judicial Magistrate courts as under:-

S.No. Name of Court		Judgeship	Place of sitting	
1	2		3	. 4
01.	Pilot Study Spe Magistrate (N.I Ajmer			Ajmer .
02.	Pilot Study Spo Magistrate (N.I Udaipur			Udaipur.

BY ORDER,

62.08.22

(SURYA PRAKASH KAKRA) REGISTRAR GENERAL, RAJASTHAN HIGH COURT JODHPUR.

No. Gen./II/18/2020/..19.33

Dated...../.2/2022

Copy forwarded to the following for information and necessary action:-

- 1. All Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench
- 2. concerned District & Sessions Judges
- 3. Concerned Chief Judicial Magistrates
- 4. Concerned court through District Judge
- 5. A.O.J. Conf./ RJS (Estt.)/ S.C. Estt./ Statistics/ Building/ Budget sections, Rajasthan High Court, Jodhpur.
- 6. A.O.J. Computer Cell with a direction to upload the same on website.
- 7. Superintendent, Central Press, Jaipur with a direction to publish the same in Gazette.

REGISTRAR GENERAL RAJASTHAN HIGH COURT JODHPUR